

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

ORIGINAL APPLICATION NO 511 OF 2022

Chandrashekhar Khawade ..... Petitioner

-Versus -

State of Jharkhand & others ..... Respondents

**REPLY/RESPONSE ON BEHALF OF THE RESPONDENT NO.  
03, DISTRICT MAGISTRATE, DEOGHAR**

1. With reference to matter of Chandrashekhar Khawade Vrs. State of Jharkhand and others (OA No. 511/2022). Hon' ble NGT Passed an order dated 15.03.2023 wherein District Magistrate, Deoghar has been impleaded as Respondent No 03 and directed to file a response within three weeks.
2. The Hon'ble NGT pleased to constitute a Joint Committee comprising of State PCB and District Magistrate vide order dated 30.08.2022 to submit factual and action taken report of the factory in question i.e. SITCO Soap Industry.
3. In pursuant of the aforesaid order of the Hon'ble NGT District Magistrate, Deoghar nominated an Executive Magistrate as a member of the Joint Committee for enquiry of the said project. Accordingly the Joint Committee enquired the matter and submitted its report vide dated 18.10.2022 and the same was submitted before Hon'ble NGT.
4. In compliance of order dated 15.03.2023 of the Hon'ble NGT, District Magistrate, Deoghar authorized Sri Animesh Ranjan, IAS (Probationer) vide order no 445, dated 12.04.2023 for enquiry and Compliance Verification.

Photocopy of Order No 445,  
dated 12.04.2023 authorization

for enquiry and verification is annexed herewith a marked with **annexure-A**

5. That Sri Animesh Ranjan, IAS (Probationer) visited the said SITCO Soap Factory dated 13.04.2023 and after due Physical Inspection the report has been submitted dated 13.04.2023. Point-wise report is shown below in the tabular format:-

Sl No	Directions issued vide Board's Ref. No B-234 dated 31/01/2023	Enquiry/Verification Report
a)	To stop the operation of the Unit with immediate effect till Renewal CTO is accorded.	Complied- Unit was not under operational during the visit and with further enquiry in the local area people confirmed unit is closed. Sales Trend also reflect the same. (Sales Report Enclosed)
b)	To submit the Rain Water Harvesting Scheme (RWHS) within 15 days and implement the RWHS within 2 months.	Complied- There are two rain water harvesting project in the premises (twin pit) (Photograph, Engineering Design and Receipt Enclosed)
c)	To maintain the neat and clean factory premises.	Complied- Factory premises was neat and clean.
d)	To make the proper drainage system and the Katcha drain which meets the municipal drain should be made pucca within 15 days of issuance of this letter.	Complied- Newly constructed drainage system was found in the backside linking it to Municipal drain (Slope is form entry/main gate of factory to exit/backside)
e)	The Ash which is stored inside the premises, its quantity should be submitted to the Board within 15 days and it should be disposed of properly within 2 months.	Complied- Since factory is not under operation coal ash dumping area was empty. Also found receipt from Deoghar Municipal Area for transport of waste. They are also having transiting from coal to Briquette (Pictures and Bills Enclosed)
f)	To install the oil trapper at last discharge point for trapping of oil from floor wash/domestic discharge.	Complied- Found Oil trapper installed in the premises (Gravitational one) (Photograph, Engineering Design and Receipt Enclosed)

g)	To install the stack as per the CPCB norms, along with the Air Pollution Control Device within 3 months.	Complied- Found stack installed in the premises. (Pictures and Bill for sheets Chimni Enclosed)
h)	To do plantation in vacant land and if land is not available it should be done in several big baskets.	Found 30 plants in basket during the verification visit (Pictures Enclosed)
i)	To do proper Solid Waste Dumping.	No solid waste now in factory premises as factory is not operational one Solid waste transportation receipt from Deoghar Municipal Corporation was found. (Receipt Enclosed)

Photocopy of Enquiry and Verification Report dated 13.04.2023 is annexed herewith a marked with **annexure-B.**

6. That during verification the verifying officer found that currently factory is not operational.

  
Deputy Commissioner,  
Deoghar.



भारत 2023 INDIA  
ONE EARTH - ONE FAMILY - ONE FUTURE

## उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, देवघर (जिला विधि शाखा)

दुरभाष सं० :- 06432-232680 फ़ैक्स :- 06432-232967 ई-मेल :- deolegalsec2@gmail.com

### आदेश

National Green Tribunal, New Delhi Original Application No 511 of 2022 Chandrashekhar Khawade Vrs State of Jharkhand and Ors में पारित आदेश दिनांक 15.03.2023 के अनुसार Agency (SITCO Soap Factory) द्वारा किए गए Compliance का Enquiry/Verification Report उपलब्ध कराने का निदेश प्राप्त है।

अतः उक्त आदेश का Compliance का Enquiry/Verification Report उपलब्ध कराने हेतु श्री अनिमेश रंजन, भा०प्र०से०, सहायक समाहर्ता, देवघर को प्रतिनियुक्त किया जाता है एवं निदेश दिया जाता है कि वे उक्त वाद में निष्पक्ष जांच करते हुए जांच प्रतिवेदन अधोहस्ताक्षरी को दो दिन के अन्दर समर्पित करना सुनिश्चित करेंगे।

प्रभारी पदाधिकारी,  
जिला विधि शाखा,  
देवघर।

12/04/2023  
उपायुक्त-सह-जिला दण्डाधिकारी,  
देवघर।

ज्ञापांक 445...../विधि, देवघर दिनांक 12/04/2023

प्रतिलिपि: श्री अनिमेश रंजन, भा०प्र०से०, सहायक समाहर्ता, देवघर को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रभारी पदाधिकारी,  
जिला विधि शाखा,  
देवघर।  
12/4/23

12/04/2023  
उपायुक्त-सह-जिला दण्डाधिकारी,  
देवघर।



### जाँच प्रतिवेदन

उपायुक्त-सह-जिला दण्डाधिकारी, देवघर के आदेश ज्ञापांक-445/विधि, देवघर दिनांक-12.04.2023 द्वारा National Green Tribunal, New Delhi Original Application No 511 of 2022 Chandrashekhar Khawade Vrs State of Jharkhand and Ors पारित आदेश दिनांक-15.03.2023 के अनुसार Agency (SITCO Soap Factory) द्वारा दिये गये Compliance का Enquiry/Verification Report उपलब्ध कराने हेतु श्री अनिमेश रंजन, भा0,प्र0से0, सहायक समाहर्ता, देवघर की प्रतिनियुक्ति की गई।

आदेश की अनुपालन करने हेतु दिये गये Terms of Reference के आलोक में SITCO Soap Factory दिनांक:-13.04.2023 को स्थलीय निरीक्षण कर जाँच की गई।

प्रश्नगत विषय पर जाँच निम्नांकित बिन्दुओं पर की गई।

S. N.	Direction issued vide Board's Ref. No. B-234 dated 31/01/2023	Compliance Status
a)	To stop the operation of the Unit with immediate effect till Renewal CTO is accorded.	Complied - Unit was not under operational during the visit And with further enquiry in the local area people confirmed unit is closed. Sales Trend also reflect the same.(Sales Report Enclosed )
b)	To submit the Rain Water Harvesting Scheme (RWHS) within 15 days and implement the RWHS within 2 months.	Complied -There are two rain water harvesting project in the premises(twin pit) (Photograph, Engineering Design and Receipt Enclosed )

AO  
31/4/23

c)	To maintain the neat and clean factory premises.	Complied - Factory premises was neat and clean.
d)	To make the proper drainage system and the Katcha drain which meets the municipal drain should be made pucca within 15 days of issuance of the letter.	Complied – Newly constructed drainage system was found in the backside linking it to Municipal drain (Slope is from entry/main gate of factory to exit/backside)  (Photograph Enclosed)
e)	The Ash which is stored inside the premises, its quantity should be submitted to the Board within 15 days and it should be disposed of properly within 2 months.	Complied - Since factory is not under operation coal ash dumping area was empty. Also found receipt from Deoghar Municipal Area for transport of waste. They are also having transiting from coal to Briquette ( Pictures and Bills Enclosed)
f)	To install the oil trapper at last discharge point for trapping of oil from floor wash/domestic discharge .	Complied -Found Oil trapper installed in the premises (Gravitational one)  (Photograph, Engineering Design and Receipt Enclosed )
g)	To install the stack as per the CPCB norms, along with the Air Pollution Control Device within 3 months.	Complied -Found stack installed in the premises. (Pictures and Bills for sheets Chimni Enclosed)
h)	To do plantation in Vacant available it should be done in several big baskets.	Found 30 plants in basket during the verification visit (Pictures Enclosed)
i)	To do proper Solid Waste Dumping.	No solid waste now in factory premises as factory is not operational-one Solid waste transportation receipt from Deoghar Municipal Corporation was found. (Receipt Enclosed)

AB  
22/11/23

ढंतवुत :-

Terms of Refrence के आलोक में SITCO Soap Factory की स्थलीय निरीक्षण में पाया गया SITCO Soap Factory द्वारा **Direction issued vide Board's Ref. No. B-234 dated 31/01/2023** के आलोक में सभी बिंदुओं का अनुपालन किया जा चुका है।

विश्वासभाजन,

 13/4/23

श्री अनिमेश रंजन,  
(भा0प्र0से0),

सहायक दण्डाधिकारी  
एवं सहायक समाहर्ता, देवघर।



Figure 1 (d) Drainage

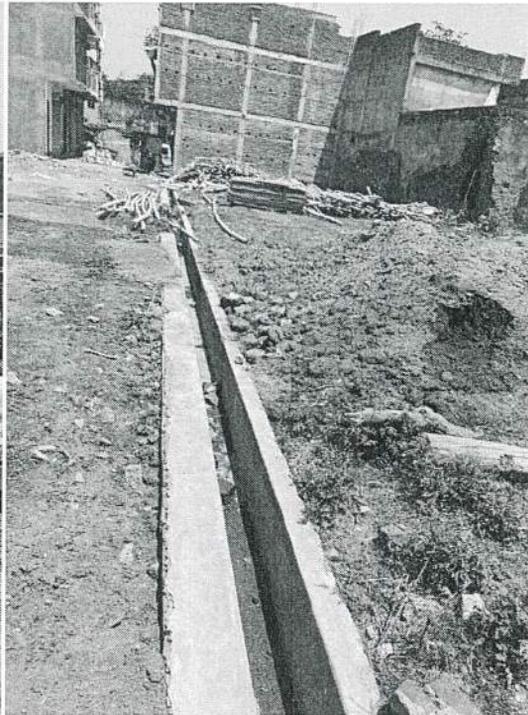


Figure 2 (d) Drainage

AS



Figure 3 Point h Plantation

*Handwritten signature or initials in blue ink.*



Figure 4 Point e and Point i Waste

AR

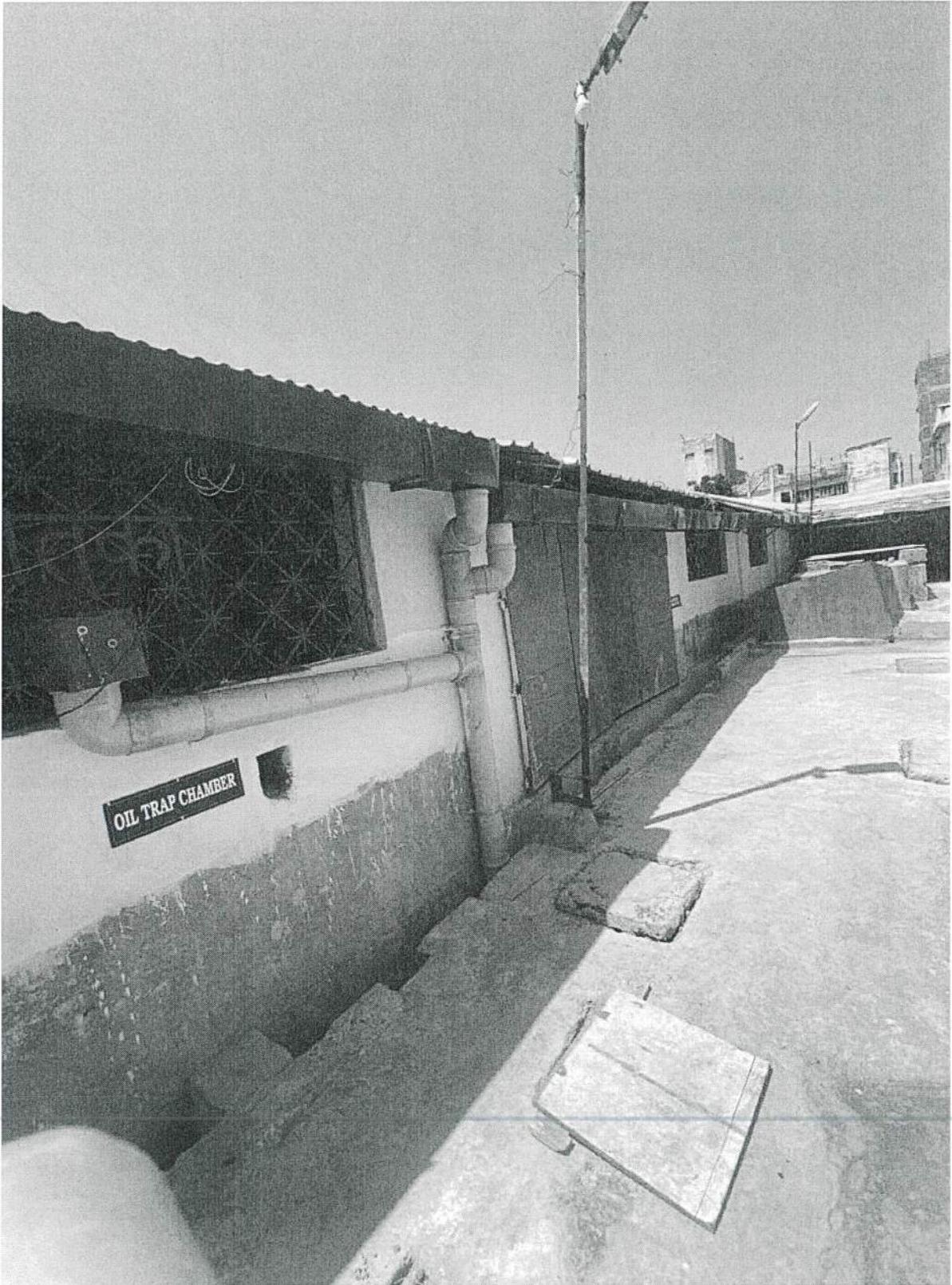


Figure 5 Point f Oil Tripper

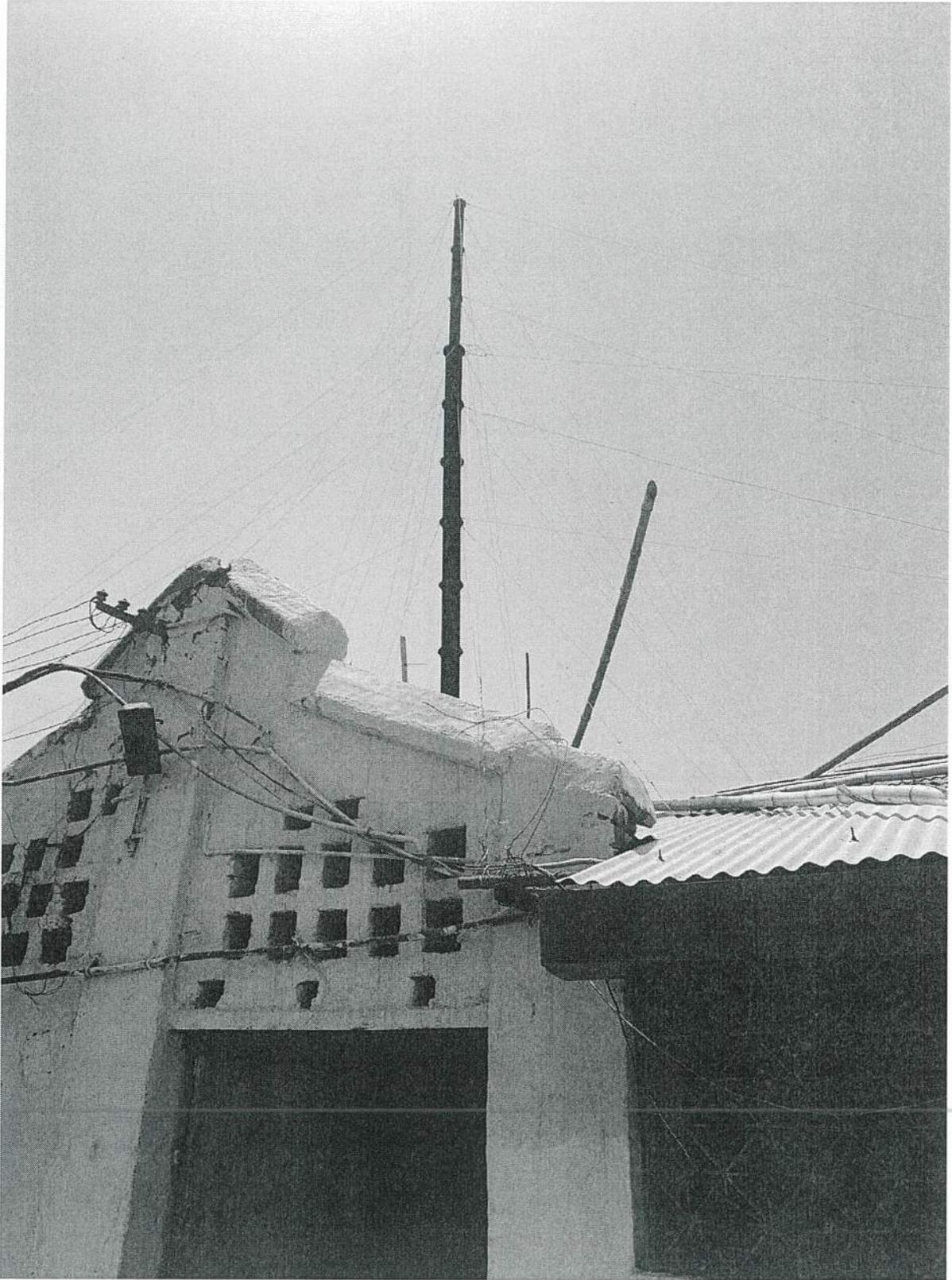
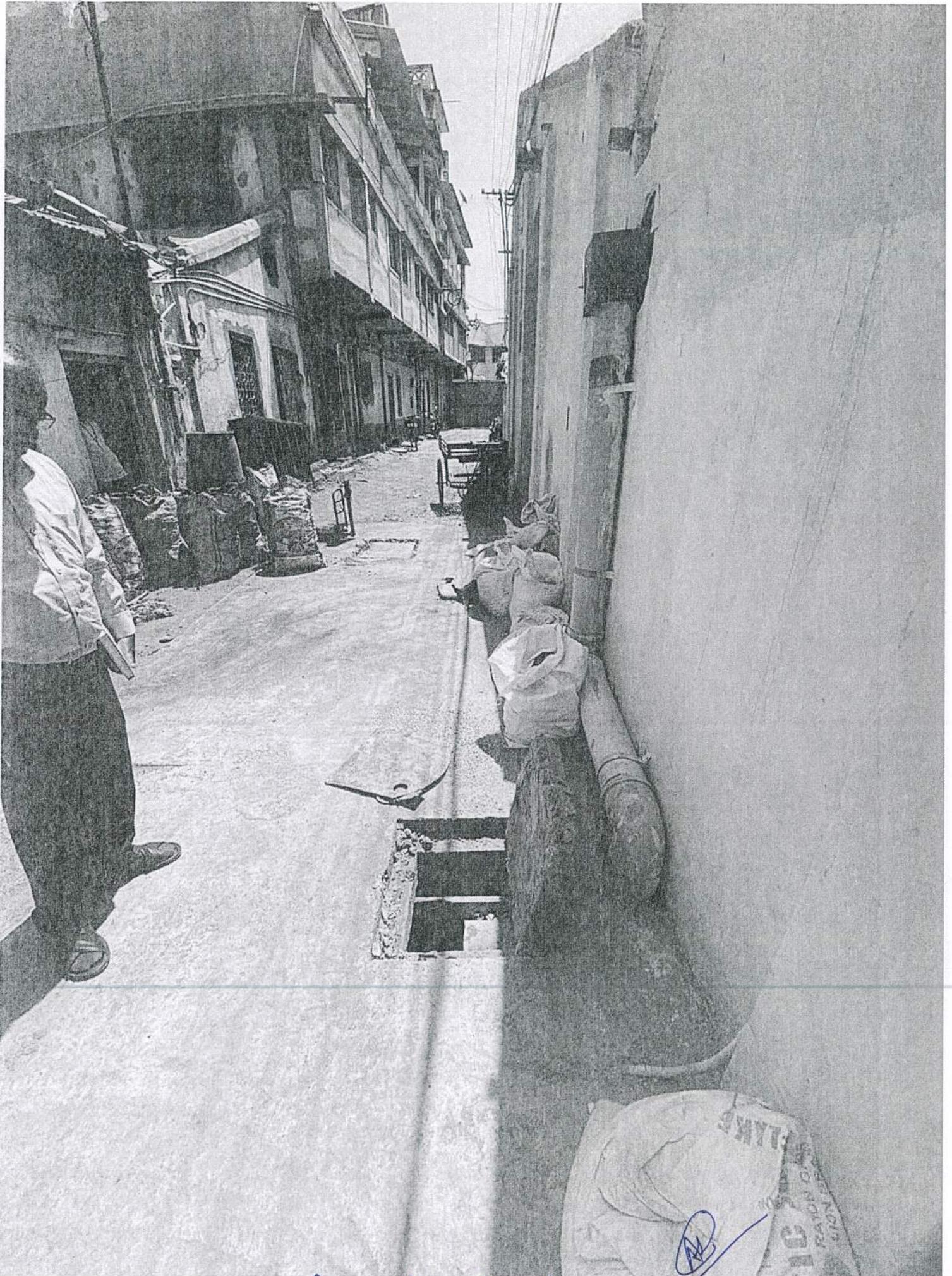
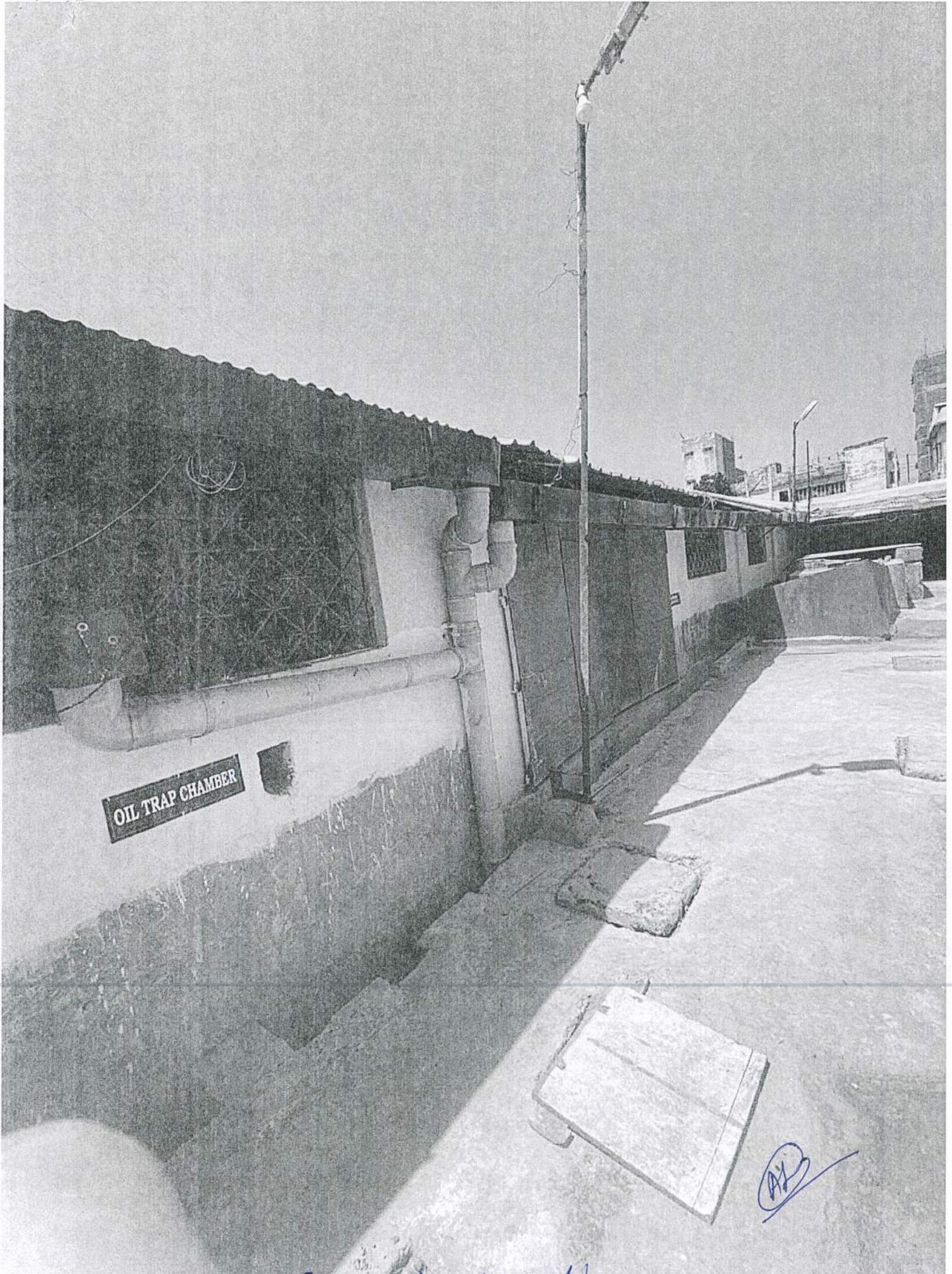


Figure 6 POint Chimney

AS  
194623

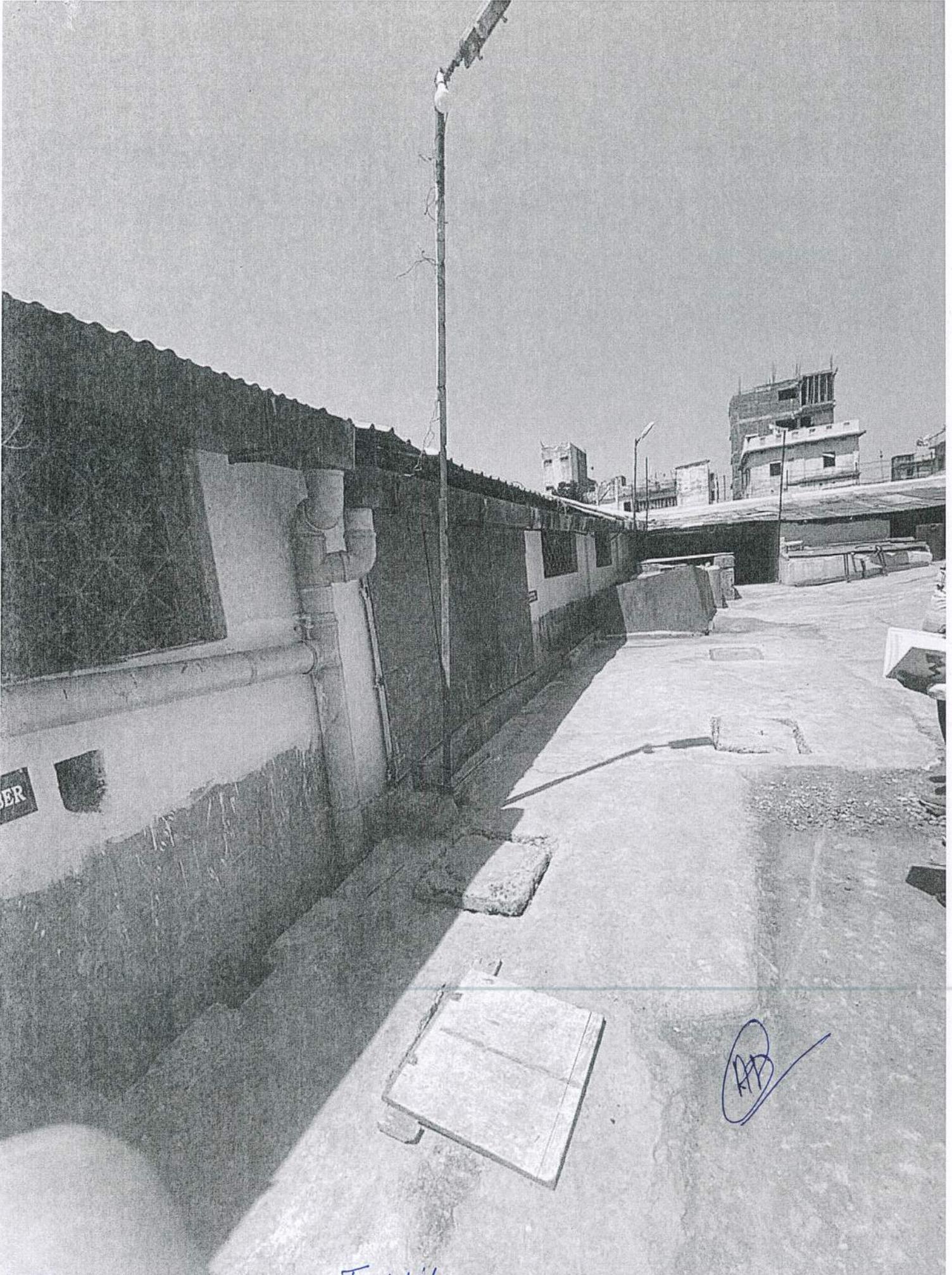


Rainwater Harvesting



Rain Water Harvesting

AL



Handwritten signature or initials in blue ink, possibly 'RAB'.

Manpit



Trên (1)

104

SITARAM SOAP WORKS

C.P Drolia Road  
B.Deoghar

Sales Register

Monthly Summary

1-Apr-2022 to 31-Mar-2023

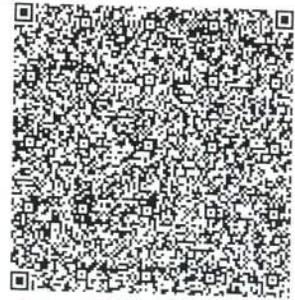
Page 1

Particulars	Transactions		Closing Balance
	Debit	Credit	
April			
May		41,11,558.00	41,11,558.00 Cr
June		53,14,549.00	94,26,107.00 Cr
July		54,14,689.00	1,48,40,796.00 Cr
August		61,14,333.00	2,09,55,129.00 Cr
September		60,81,728.00	2,70,36,857.00 Cr
October		53,95,681.00	3,24,32,538.00 Cr
November		55,30,128.00	3,79,62,666.00 Cr
December		65,49,477.00	4,45,12,143.00 Cr
January		40,47,313.00	4,85,59,456.00 Cr
February		→ 27,07,150.00	5,12,66,606.00 Cr
March		→ 24,90,129.00	5,37,56,735.00 Cr
		→ 21,91,417.00	5,59,48,152.00 Cr
<b>Grand Total</b>		<b>5,59,48,152.00</b>	<b>5,59,48,152.00 Cr</b>

~~Sales figure~~  
~~No production to date.~~

Manager  
SITCO

Piyush  
13/4/23



IRN : ed1d76f05b56c5ecb723909c4880351b5c3a964a7gb9fd-a4bf2a971d749dea4f  
 Ack No. : 142212034640405  
 Ack Date : 12-Dec-22

**SHREE GURU AGROTECH (P) LTD.**  
 BANDHA, BAIJNATHPUR  
 DEOGHAR, JHARKHAND - 814112  
 GSTIN/UID: 20AANCS3334B1ZW  
 State Name : Jharkhand, Code : 20  
 E-Mail : shreguruagrotech@gmail.com  
 Consignee (Ship to)

**Sitaram Soap Works**  
 C.P. Drolia Road  
 Deoghar 814112  
 Jharkhand  
 GSTIN/UID : 20AAMFS6751N1ZR  
 State Name : Jharkhand, Code : 20  
 Buyer (Bill to)

**Sitaram Soap Works**  
 C.P. Drolia Road  
 Deoghar 814112  
 Jharkhand  
 GSTIN/UID : 20AAMFS6751N1ZR  
 State Name : Jharkhand, Code : 20  
 Place of Supply : Jharkhand

Invoice No. **22-23/TI/Dec/002**  
 Delivery Note  
 Dated **12-Dec-22**  
 Mode/Terms of Payment  
 Reference No. & Date  
 Other References  
 Buyer's Order No.  
 Dated  
 Dispatch Doc No.  
 Delivery Note Date  
 Dispatched through **JH15Y/0174**  
 Destination **Deoghar**  
 Terms of Delivery  
**Topay Freight to Be Paid by Buyer**

5/12

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per.	Amount
1	<b>Briquette</b>	4401	1,970.000 KG	13.00	KG	25,610.00

Output CGST 2.50%  
 Output SGST 2.50%  
 Round Off

2.50 % 640.25  
 2.50 % 640.25  
 0.50

*Piyush*  
 12/12/22  
 12/12/22

**INWARD**

**JHARKHAND**  
 12/12/22

*Smita*  
 12/12/22

Amount Chargeable (in words)

Total 1,970.000 KG

₹ 26,891.00  
 E. & O.E

Indian Rupees Twenty Six Thousand Eight Hundred Ninety One Only

HSN/SAC	Taxable		Central Tax		State Tax		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount	
4401	25,610.00	2.50%	640.25	2.50%	640.25	1,280.50	
<b>Total</b>	<b>25,610.00</b>		<b>640.25</b>		<b>640.25</b>	<b>1,280.50</b>	

Tax Amount (in words) : Indian Rupees One Thousand Two Hundred Eighty and Fifty paise Only

Company's VAT TIN : 20632605967  
 Company's CST No. : DG 2579 ( C )  
 Company's PAN : AANCS3334B

Company's Bank Details  
 A/c Holder's Name : Shree Guru Agrotech Pvt. Ltd.  
 Bank Name : State Bank of India (Cash Credit)  
 A/c No. : 41452072930  
 Branch & IFS Code : SME Deoghar & SBIN0063700  
 SWIFT Code

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

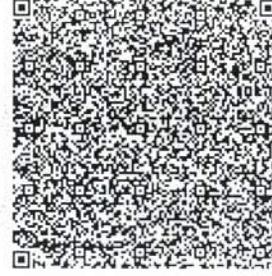
for SHREE GURU AGROTECH (P) LTD.

Authorised Signatory

This is a Computer Generated Invoice

*Towards*  
*Smokless*  
*shifting from*  
*coal to Briquet*





IRN : e0a9a104310561992415be3b1c34ad076f0c199d3b9f9-a4ff364fba4d0e612e1  
 Ack No. : 142211708197199  
 Ack Date : 27-Sep-22

<b>SHREE GURU AGROTECH (P) LTD.</b> BANDHA, BAIJNATHPUR DEOGHAR, JHARKHAND - 814112 GSTIN/UIN: 20AANCS3334B1ZW State Name : Jharkhand, Code : 20 E-Mail : shreeguruagrotech@gmail.com	Invoice No.	Dated
	<b>22-23/TI/Sep/08</b>	<b>27-Sep-22</b>
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Sitaram Soap Works</b> C.P. Drolia Road Deoghar 814112 Jharkhand GSTIN/UIN : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>Sitaram Soap Works</b> C.P. Drolia Road Deoghar 814112 Jharkhand GSTIN/UIN : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20 Place of Supply : Jharkhand	Dispatched through	Destination
	<b>JH15Y/0174</b>	<b>Deoghar</b>
	Terms of Delivery <b>Topay Freight to Be Paid by Buyer</b>	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>Briquette</b>	4401	2,070.000 KG	13.00	KG	26,910.00
	<i>Output CGST 2.50%</i>			2.50	%	672.75
	<i>Output SGST 2.50%</i>			2.50	%	672.75
	<i>Round Off</i>					0.50
<b>Total</b>			<b>2,070.000 KG</b>			<b>₹ 28,256.00</b>

Amount Chargeable (in words) E. & O.E

**Indian Rupees Twenty Eight Thousand Two Hundred Fifty Six Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	26,910.00	2.50%	672.75	2.50%	672.75	1,345.50
<b>Total</b>	<b>26,910.00</b>		<b>672.75</b>		<b>672.75</b>	<b>1,345.50</b>

Tax Amount (in words) : **Indian Rupees One Thousand Three Hundred Forty Five and Fifty paise Only**

Company's VAT TIN : 20632605967 Company's CST No. : DG 2579 ( C ) Company's PAN : AANCS3334B	<b>Company's Bank Details</b> A/c Holder's Name : Shree Guru Agrotech Pvt. Ltd. Bank Name : State Bank of India (Cash Credit) A/c No. : 41452072930 Branch & IFS Code : SME Deoghar & SBIN0063700 SWIFT Code :
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.	<b>for SHREE GURU AGROTECH (P) LTD.</b>  Authorised Signatory

*Riyush*  
12/14/22

SUBJECT TO DEOGHAR JURISDICTION

This is a Computer Generated Invoice

GSTIN : 20AANFR8941G1Z2  
 PAN : AANFR8941G

TAX INVOICE ORIGINAL  
 Year 22-23

**M/S. RAMCHANDRA SINGH CHOUHAN & SONS**

Kushatha Ashram Road, Jhousagarhi, Deoghar-814112 (Jharkhand)

No. 155

Date: 30/07/22

Name: SITARAM SOAP WORKS

Address: C.P. Doolia Road, Deoghar

Party GST No.: 20AAMFS6751N1ZR

Mode of transport : Vehicle No. :

PARTICULARS	HSN Code	QTY.	RATE	AMOUNT Rs.	P.
H.R. Sheet Cutting  INWARD Sumita 30/7/22 Rijesh 30/7/22	7204	277 kg 500gm	63/65	17662.87	✓

Stamp: 30/7/22

Rs. (in words) Twenty thousand eight hundred forty two rupees only.	TOTAL	17662.87
	SGST@ 9%	1589.66
	CGST@ 9%	1589.66
	IGST@	
	Round Off (+/-)	- .19
<b>G. TOTAL</b>		<b>20842.00</b>

E. & O. E. For M/s. RAMCHANDRA SINGH CHOUHAN & SONS

Printed by : Baba Banding & Printing House Sl. No. 1 to 450

Authorized Signature

Stamp: chennay  
 Rijesh  
 13/4/23



IRN : 1b0d6bff384d3391ae10d314b0695519d2328cfc-6ce12b017469c2145476ba63  
 Ack No. : 142312178618743  
 Ack Date : 16-Jan-23

<b>M/s Khaderulal Balgovind Lal &amp; Sons 21-22</b> DUMKA ROAD, DEOGHAR GSTIN/UIN: 20AAQFK9754R1ZE State Name : Jharkhand, Code : 20	Invoice No. <b>5431</b>	Dated <b>16-Jan-23</b>
	Delivery Note	Mode/Terms of Payment
Consignee (Ship to) <b>Sitaram Soap Works</b> C.P. Drolia Road Deoghar-814112 GSTIN/UIN : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
Buyer (Bill to) <b>Sitaram Soap Works</b> C.P. Drolia Road Deoghar-814112 GSTIN/UIN : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination <b>DEOGHAR</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No. <b>JH15U/4046</b>
Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	G.P. Sheets	72104900	103 kgs	67.12	kgs	6,913.59	
	Less:					CGST 622.22 SGST 622.22 ROUND OFF (-)0.03	
   Smida 4/16/1/23 Riyuch 16/1/23							
Total						103 kgs	Rs. 8,158.00

Amount Chargeable (in words) **Indian Rupees Eight Thousand One Hundred Fifty Eight Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
72104900	6,913.59	9%	622.22	9%	622.22	1,244.44
Total			622.22		622.22	1,244.44

Tax Amount (in words) : **Indian Rupees One Thousand Two Hundred Forty Four and Forty Four paise Only**

Company's VAT TIN : 20152601230 Company's PAN : AAQFK9754R Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.	Company's Bank Details Bank Name : STATE BANK OF INDIA A/c No. : 36208520188 Branch & IFS Code : A.M.Y. BAIJNATHPUR, DEOGHAR & SBIN0006453 for M/s Khaderulal Balgovind Lal & Sons 21-22 Authorised Signatory
---	--

Riyuch  
16/1/23

State Chemney



## Consultants for Civil, Electrical & Process Technologies

Opp. Sidho Kanhu Park, Near Water tank, Kanke Road, Ranchi  
 Email: con\_cept2007@rediffmail.com; mob: 9204067429,

No. CN/22-23/11

INVOICE

DATE: 10-01-23

To,

M/S Sitaram Soap Works  
 CP Drollia Road  
 B.Deoghar

S	DESCRIPTION	AMOUNT
1	Stage 1	
	Design and drawing charges of Water Harvesting Tank (Drg. No. CON/RWH-02) and Oil Trapper Tank (Drg. No. CON/OTT-01)	9500/-
	TOTAL	9500/-
	(Rs. Nine thousand five hundred)	

Piyush  
 13/4/23

For Rainwater Harvesting and  
 Oil Trapper

Vinod Sinha  
 (CONCEPT)



**Consultants for Civil, Electrical & Process Technologies**

Opp. Sidho Kanhu Park, Near Water tank, Kanke Road, Ranchi

Email: con\_cept2007@rediffmail.com; mob. 9204067429,

MONEY RECEIPT

DATE: 10-01-23

Received with thanks a sum of Rs. 9500/- (Nine thousand five hundred) in cash from M/S Sitaram Soap Works, B Deoghar.

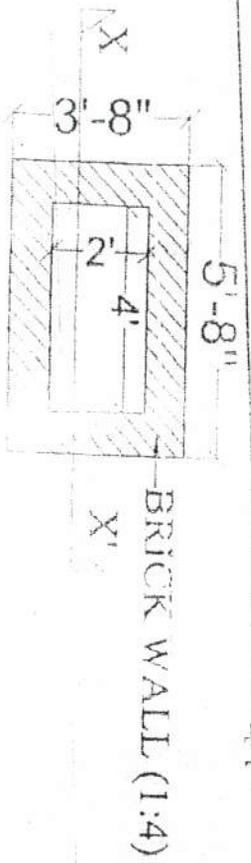
*M/S Sitaram Soap Works*

For CONCEPT

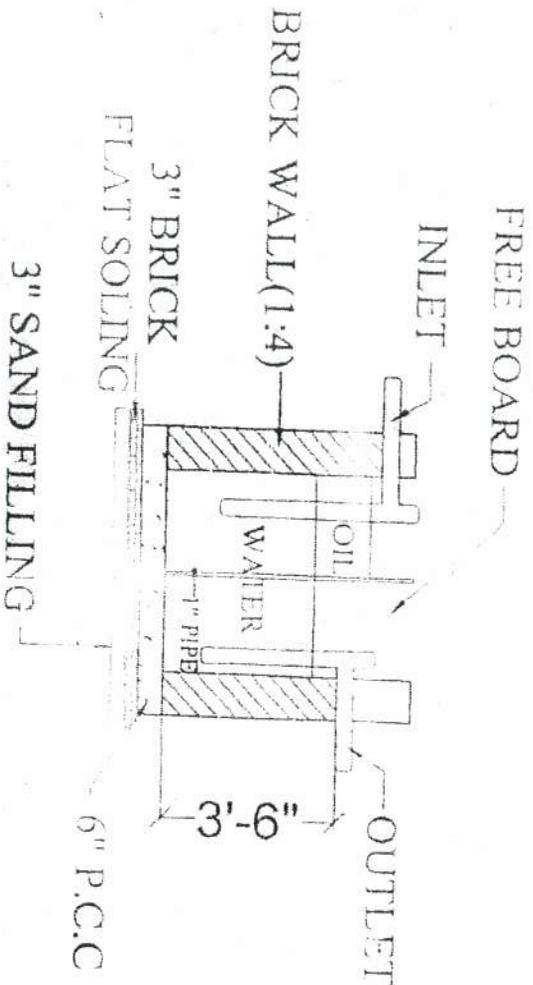
*Prakash  
13/1/23*

41

36



OIL TRAPPER TANK  
PLAN



SECTION X-X'

*Handwritten signature*  
13/11/22

PROJECT:

PROPOSED OIL TRAPPER TANK

DWG: MUNIS

ENG: VINOD SINHA

SCALE: NTS

DRG. NO. CON/OTT-01

JOB TITLE:

OIL TRAPPER TANK FOR M/S SITARAM SOAP WORKS, C.P. DROLIA ROAD AT DEOGHAR (JHARKHAND)

CONSULTING ARCHITECTS



Consultants for Civil, Electrical & Process Technologies  
Opposite Sda-Kanhu Park, Ranchi College Road, Ranchi - 834008  
Ph. No. 98324611401, 06594611403, Email: con\_cept2007@gmail.com

FOR CLIENTS:

CONSULTING ENGINEERS:

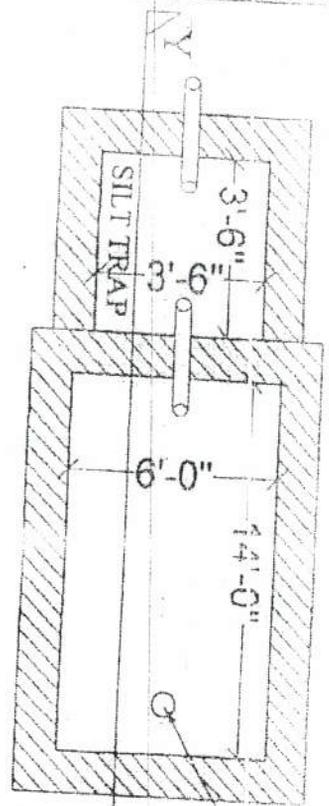
PRDAS TUD325/2022

Signature

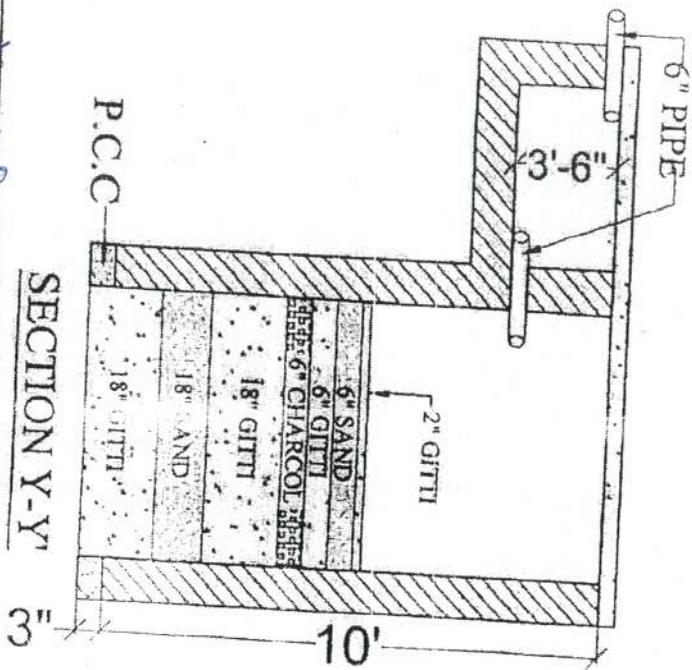
Special In

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RAIN WATER HARVESTING TANK  
PLAN



SECTION Y-Y

Revised 13/04/20

55  
6" DEEP BORING 80' DEEP  
Y-Y

PROJECT:

PROPOSED RAIN WATER HARVESTING TANK

50

DWG:	MUNIS
ENG:	VINOD SINHA
SCALE:	NTS
DRG. NO.	CON/RWH-02

JOB TITLE:  
RAIN WATER HARVESTING TANK FOR M/S SITARAM SOAP WORKS, C.P DROLIA ROAD AT DEOGHAR (JHARKHAND)

CONSULTING ARCHITECTS

CONSULTING ENGINEERS



Consultants for Civil, Electrical & Process Technologies  
Opposite Sdo-Kanhu Park, Ramdih College Road, Ranchi - 834008  
Ph.No./06524611401/06524611403; Email: con\_cept2007@gmail.com

FOR CLIENTS:

CONSULTING ENGINEERS:

RRDA/STU/03/25/2022

Signature

Stamp



406

JAY MAA

Mob. : 9835104344

# Gopal Kumar Roy

Deals in : Chimney Bricks & Stone Chips Supplier

Nizam Hussain Road, B. Deoghar - 814112

Name K. N. Roy, K. N. Roy, K. N. Roy

Address .....

Truck No. & Date	Quantity	Rate	Amount Rs	P.
JH15K 1801 27/01/23	1500	10500	10500	
JH15N 8424 28/01/23	1500 (12/1)	10500	10500	
JH15N 7424 30/01/23	1500	10500	10500	
Total			31500	

*Piyush*  
13/4/23

Date : 11/2/23 E. & O. E. *Nitesh K. Chy*  
Signature

TAX INVOICE

 <b>SRI GANESH STEEL</b> BAJRANGI CHOWK ASSAM ACCESS ROAD DEOGHAR GSTIN/UID: 20ADGPM9559H2ZC State Name : Jharkhand, Code : 20 Contact : 9986863461,9234723501 E-Mail : sriganeshsteeldeoghar@gmail.com www.sriganeshsteel.com	Invoice No. <b>SGS/22-23/0092</b>	Dated <b>1-Feb-23</b>
	Delivery Note	Mode/Terms of Payment <b>BY BANK</b>
	Reference No. & Date. <b>dt. 1-Feb-23</b>	Other References
	Buyer's Order No.	Dated
Consignee (Ship to) <b>SITARAM SOAP WORKS</b> C. P. DROLIA ROAD, DEOGHAR GSTIN/UID : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) <b>SITARAM SOAP WORKS</b> C. P. DROLIA ROAD, DEOGHAR GSTIN/UID : 20AAMFS6751N1ZR State Name : Jharkhand, Code : 20 Place of Supply : Jharkhand	Dispatched through <b>BY ROAD</b>	Destination <b>DEOGHAR</b>
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate (Incl. of Tax)	Rate	per	Disc. %	Amount
1	TMT BARS	7214	672.2900 Kg	65.31	55.35	Kg		37,209.32
								3,348.84
								3,348.84
CGST SGST 								
<b>INWARD</b> Sumitg 5/1/23 Ritesh 13/4/23								
								
Total			672.2900 Kg					₹ 43,907.00

Amount Chargeable (in words) **INR Forty Three Thousand Nine Hundred Seven Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
7214	37,209.32	9%	3,348.84	9%	3,348.84	6,697.68
<b>Total</b>	<b>37,209.32</b>		<b>3,348.84</b>		<b>3,348.84</b>	<b>6,697.68</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Ninety Seven and Sixty Eight paise Only**

Company's PAN : **ADGPM9559H**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.  
 Terms & Conditions: 1.) Interest @18% per annum will be charged if bills not paid within stipulated time given. 2.) No claim will be considered for damage and shortage there after. 3.) Goods once sold will not be taken back. 4.) Payment through bank is our priority. & Cheque bounce charges @Rs 500/-

Company's Bank Details  
 A/c Holder's Name : **SRI GANESH STEEL**  
 Bank Name : **PUNJAB NATIONAL BANK**  
 A/c No. : **15431131001154**  
 Branch & IFS Code : **DEOGHAR & PUNB0154310**

for **SRI GANESH STEEL**  
 Authorised Signatory



VISHWAKARMA ENGINEERING WORKS		
B. Deoghar-814112		
No. :	Date 5/02/23	
Name	Sita Dam Shop work	
Address	Deoghar	
Sl. No.	DESCRIPTION	AMOUNT
	Running welding of Chimney	9000/-
THANKS VISIT AGAIN		TOTAL 9000/-
(Rupees Nine thousand		E. & O. E. Sharma Signature

Rupees  
13/4/23

VISHWAKARMA ENGINEERING WORKS		
B. Deoghar-814112		
No. :	Date 20/2/23	
Name	Sita Ram Shop works	
Address .....		
Sl. No.	DESCRIPTION	AMOUNT
	Seet banel and running welding for Chimani	12000/-
THANKS VISIT AGAIN		TOTAL 12000/-
(Rupees Twelve thousand		E. & O.E. Signature

Piyush  
13/4/23